- (c) whether Government propose to increase the amount in the coming years; if so, what are the details thereof; and
- (d) by when "Operation Black Board" is likely to be completed in Madhya Pradesh?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF RESOURCE DEVELOPMENT HUMAN (SHRI L. P. SHAHI): (a) to (d) amount of Rs. 1194.10 lakhs under the sch eme of Operation Blackboard has been sanc tioned to Government of Madhya desh in 1987-88 to be utilised by ihem. No amount has been fixed for re lease in 1988-99 or 1989-90 as it will be based on actual deficiency of teaching learn ing material and second teachers reflected 'n ihe block project reports and sanction ed by State Level Empowered Committee. As per the scheme the entire State is ex pected to be covered by 1990.

Direct train from Kanyakumari to Madras

- 2242. SHRI M. VINCENT: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government are aware that the people of Kanyakumari districts have no direct train facilities to Madras;
- (b) if so, what step $_s$ are being taken in this regard; and
- (c) what steps have been taken for con. necting Nellai Express to Kanyakumari by way of coordinating the time schedules?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD) (a) and (b) Yes, Sir. Connecting trains are, however, avail, able both via Trivandrum on Broad gauge and via Tiranelveli on the Metre gauge.

(c) Nellai Express arrives Tirunelveli at 9 A.M. and provides connection *to* Nagercoil passenger leaving at 10 A.M.

New_s item captioned "Sbiksbakon &Batchit Ke Liye Mantri Ko PbursatNahin"

2243. SHRIMATI BIIOYA CHAKRA-VARTHY; SHRI ASHOK NATH VERMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

DR. NAGEN SAIKIA;

- (a) whether Government's attention has been drawn to a news item which appeared in Mahanagar (Delhi edition) of Nevbharat Times dated the 30th January, 1988 captioned "Shikshakon Se Batchit Ke Liye Mantri Ko Phursat Nahin":
- (b) whether he has since negotiated with All India Kendriya Vidyalaya Teachers Association if so, when; and
- (c) the_e details of the decisions arrived at?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) Yes, Sir.

(b) and (c) The All India Kendriva Vidyalaya Teachers Association has submit ted memoranda to the Minister of State for Education and Culture who is also the Chairman of the Kendriya Vidyalaya Sangathan. After the srant of recognition to service associations of Kendriya Vidyalaya Sangathan employees, demands their have to be priately discussed in the Staff Council of Joint Consultati inery. The JCM could not be constituted earlier beca use of stay orders granted by the Delhi High Court on the petition of All India Kendriya Vidyalaya Tea sociation After the vacation of stay order by the Delhi High Court, the Staff Council under JCM has been constitute'! which provides a suitable forum for consultation between the Associations and Kendriya Vidyalaya Sp.ngathan.